

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION No. 1041
TO BE ANSWERED ON 02.03.2016**

Minority Status to Jains

1041. SHRI DEVUSINH CHAUHAN:
SHRI PARESH RAVAL:
SHRI D.S. RATHOD:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of directions issued by the Government to States for issuing minority certificate to Jain Community;
- (b) whether Jain Community is not issued minority certificate by the concerned State Governments at present; and
- (c) if so, the details thereof and the reasons therefor and the authority in the States which would issue the said certificate?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) The Ministry of Minority Affairs has requested all State Governments/UT Administrations vide letter No.4-3/2015-NCM dated 18th May, 2015 to issue minority certificate as and when any candidate applies for the same after following their own procedure. A copy of the letter is available on the website of this Ministry at www.minorityaffairs.gov.in
- (b) & (c) No, Madam, this Ministry has not received any communication that State Governments have refused to issue minority certificates.
